

NOTICE

It is hereby notified for information of the Advocates, litigants and parties appearing in person that from **18th June, 2018**:

I

The Division Bench headed by the **Hon'ble Shri Justice N. M. Jamdar** will hear the Admission and Order matters on **Monday** and **Tuesday** followed by board for Final Hearing matters.

II

On **Wednesday, Thursday** and **Friday** Final Disposal Board / Final Hearing Board will be taken up.

III

In view of the above, Admission and Order matters falling due on **Wednesday, Thursday** and **Friday** will be taken up in the next corresponding week on **Monday** and **Tuesday**.

By order

Sd/-

Date : 19-06-2018

Place : Panaji, Goa

(Kiran A. Bagi)

Registrar Judicial